

**THE SCHEDULE**

(See Rule 18 (1))

**Return of Assets and Liabilities on first appointment  
as on 31st December, 2000...**

1. Name of the Government servant in full (in block letters) *ANVITA Sood.*
2. Service to which he/she belongs *H.P. Judicial Service.*
3. Total length of service up to date *Appointed on 11.12.2000.*
- (i) in Non-gazetted rank *NA*
- (ii) in Gazetted rank *21 days.*
4. Present Post held and place of posting. *Subjudge cum Judicial Magistrate Class No III Mandi (H.P.)*
5. Total annual income from all sources during the Calendar year immediately preceding the 1st January, 1991..... *35,000/- approximately*

**6. Declaration:**

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on ..... to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of the Central Services (Conduct) Rules, 1964.

Date: *29-1-2001*

*Anjalin*  
Signature.....

Statement of immoveable property on first appointment as on the  
31st December 1904... ( e.g. Lands, House, Shops, other Buildings, etc.)

Sl. No.	Description of property.	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc. )	Area of land ( in case of land and buildings)	Nature of land in case of landed property.	Extent of Interest.	If not in own name, state in whose name held and his/her relationship, if any to the Government servant.
1.	2.	3.	4.	5.	6.	7.
/	NIL	/	NIL	/		

Date of Acquisition	How acquired (Whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/persons from whom acquired ( address and connection of the Government servant, if any, with the person/persons concerned) Please see Note 1 below.	Value of the property. (see Note 2 below).	Particulars of sanction of prescribed authority, if any.	Total Annual income from the property.	Remarks.
8.	9.	10.	11.	12.	13.
/ NIL	/ NIL	/ NIL	/ NIL	/ NIL	

Date 29/1/2011

Signature *[Handwritten Signature]*

FORM No. II

Statement of liquid assets on first appointment as on the  
31st December, 1910.....

(1) Cash and bank balances exceeding 3 months' emoluments.

(2) Deposits, loans advances and investments (such as shares, securities, debentures, etc.)

Sl. No.	Description.	Name and Address of Company, Bank, etc.	Amount.	If not in own name, name and address of person in whose name held and his/her relationship with the government servant.	Annual Income derived	Remarks.
1.	2.	3.	4.	5.	6.	7.
1	Saving bank Account	S. B. I. Madras	Rs 4400/-	—	—	—

Date: 29/1/20.

Signature: *[Handwritten Signature]*

FORM No. III

Statement of movable property on first appointment, as  
on the 31st December, 2000.....

Sl. No.  1.	Description.  2.	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.  3.	If not in own name, name and address of the person in whose name and his/her relationship with the government servant.  4.	How acquired with approximate date of acquisition  5.	Remarks.  6.
1	Household furniture Sofa Bed table chairs etc.	Rs 20,000/-	DR. V. P. Gupta Father	AKU 20-12-2000.	—
2	Washing Machine I.F.B.	Rs 16,500/-	self	11.02.97	—
3	Cooking Gas connection	Rs 2000/-	self	1996-97	—
4	Mobile Phone 98160 35347	Rs 7000/-	self	Year 2000.	—
5	Gold & Silver ornaments	Rs 75,000/-	self & gifted	since childhood to date	—
6	Clothes	Rs, 10,000/-	self & gifted	1995-2000/-	—
7	Books	Rs 15,000/-	self	1995 to 2000/-	—
8	Electronic goods	Rs 10,000	self & gifted	1995 to 2000/-	—

Date: 21-1-2001

Signature: 

Statement of Provident Fund and Life Insurance Policy on First Appointment  
as on the 31st December 1900

Insurance Policies

Sl. No.	Policy No. and date of policy.	Name of Insurance company.	Sum insured/date of maturity.	Amount of annual premium.
1	2	3	4	5
1	150674310 28-8-98	L. I. C. of India Branch office <del>Chennai</del> Divisional office <del>Chennai</del>	Rs. 25000/- 25 years Plan	Rs 1656/-

Provident Funds:

Type of Provident Funds/GPF/CPP Account No.	Closing balance at last reported by the Audit/Accounts Officer along with the date of such balance.	Contribution made subsequently.	Total.	Remarks ( if there is dispute regarding closing balance, the figures according to the government servant should also be mentioned in this column.)
6	7	8	9	10
NIL	/	NIL	/	NIL

Date: 24-1-2011

Signature: 

FORM No. V

Statement of Debts and other Liabilities on First Appointment as on the  
31st December, 1901—

Sl. No.	Amount	Name and address of Creditor	Date of incurring Liability.	Details of Transaction.	Remarks.
1	2	3	4	5	6
/ NIL		/ NIL	/	/ NIL	

Date: 29-1-20

Signature: *[Handwritten Signature]*